

at 5 per cent of annual export obligation subject to a maximum! of Rs. 5 lakhs.

12.00 NOON

[The Vice-Chairman (Shri Jagesb. Desai) in the Chair]

**REPORTED NON/UNFURLING OF  
THE NATIONAL FLAG ON THE  
15TH AUGUST BY THE THIEF  
MINISTER OF WEST BENGAL**

श्री सुरेश जीत सिंह अहलवालिया  
(बिहार) : उप सभाध्यक्ष महोदय, मैं  
नेशनल डेय पर एक बात कहना  
चाहता हूँ कि श्री जयाति बसु, बंगाल  
के चीफ मिनिस्टर 15 अगस्त या 26  
जनवरी को झंडा नहीं लहराते हैं, क्यों ?  
(व्यवधान) . . .

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): No, no ----- (Interruptions) ... No, please ----- (Interruptions) \_\_\_\_ Let nothing be recored-----j (Interruptions) I cannot allow you. No; I cannot allow you. Nothing will go on record .. . (Interruptions) No, please Please sit down ..... (Interruptions) \_\_\_\_ Please sit down ..... (Interruptions) .. Order, order, order, please (Interruptions)

SOME HON. MEMBERS: \* THE VICE-CHAIRMAN (SHRI JAGESH DESAI); All of you, please sit down .... (Interruptions) .... I am on my legs .... (Interruptions) \_\_\_\_\_ I am on my legs ..... (Interruptions).. Please sit down .... (Interruptions) ♦Not recorded.

.... You see, you have to take the permission of the Chairman. Then only I can allow you. \ cannot allow \_ you just like that .... (Interruptions) ... Nothing will go on record (Interruptions) \_\_\_\_ Please sit down \_\_\_\_ (Interruptions).... Please sit down; please sit down ..... (Interruptions) .... I cannot allow you \_\_\_\_\_ (Interruptions) .... You ask to\* Chairman .... (Interruptions) You see, for every thing you have to take the permission of the Chair. I cannot allow you otherwise (Interruptions) .. Order, order, please.. (Interruptions) .. Order, please. All of you, please sit down, i am on my legs (Interruptions) .. I am on my legs. Please sit down .. (Interruptions) .. As I have already said, nothing will go on record. So, please sit down. I am on my legs ... (Interruptions) .. I will explain to you. But please sit down. Please co-operate with me. Please sit down .. (Interruptions) .. For this purpose, you should have gone to the Chairman and you should have asked the Chairman.

SHRI SURESH KALMADT (Maharashtra): The Home Minister is here© . . (Interruptions) ..

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); He has not been given permission. . (Interruptions) . . I cannot allow you. Nothing will go on record,

SOME HON. MEMBERS; \*

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); Now, Papers to be laid on the Table. Yes, Mr. Ausari.